

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1655**

**TO BE ANSWERED ON THE 21ST DECEMBER, 2022/ AGRAHAYANA 30, 1944
(SAKA)**

MISSING CHILDREN RECOVERED BY THE POLICE

1655 DR. KANIMOZHI NVN SOMU:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has taken note of instances of missing children being recovered by the police although their relatives have not been traced during the last three years;**
- (b) if so, the number of such children in the last three years, State-wise; and**
- (c) the proposal formulated by Government regarding the upbringing and education of such children?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a)& (b): National Crime Records Bureau (NCRB) compiles and publishes information on crime in its publication “Crime in India”. The published reports are available till the year 2021. State/UT-wise details of children (below 18 years) missing and traced in the country during the years 2019 to 2021 as per cases registered with police are at Annexure. However, specific information on these missing children, whose relatives have not been traced, is not maintained by the NCRB.

(c) : The Ministry of Women and Child Development is implementing a centrally sponsored scheme "Mission Vatsalya" to support the State and UT Governments for delivering services for Children in Need of Care and Protection (CNCP) and Children in Conflict with Law (CCL) in difficult circumstances, including for the missing children. The Child Care Institutions (CCIs) established under the scheme support inter-alia age-appropriate education, access to vocational training, recreation, health care and counseling.

Details of Children Missing and Traced During 2019-2021

SL	State/UT	2019		2020		2021	
		Missing	Traced	Missing	Traced	Missing	Traced
1	Andhra Pradesh	2746	2737	2745	2658	3720	3589
2	Arunachal Pradesh	44	41	13	13	44	20
3	Assam	1410	1389	877	1232	1161	1116
4	Bihar	7299	5208	4868	4773	4578	5269
5	Chhattisgarh	3143	2872	2459	2530	3278	3019
6	Goa	31	25	15	22	13	14
7	Gujarat	1439	1354	1204	1208	1395	1490
8	Haryana	2815	2610	1904	2047	2343	2137
9	Himachal Pradesh	393	429	288	293	444	456
10	Jharkhand	356	517	340	481	400	371
11	Karnataka	835	832	1085	1056	1575	1550
12	Kerala	2183	2195	1505	1517	1609	1638
13	Madhya Pradesh	11022	11256	8751	9944	11607	12486
14	Maharashtra	4562	4322	3356	4804	4129	4311
15	Manipur	112	109	51	57	63	50
16	Meghalaya	104	116	44	58	66	71
17	Mizoram	0	0	0	0	0	0
18	Nagaland	37	44	21	27	26	25
19	Odisha	3151	1490	2899	3641	4133	4596
20	Punjab	894	792	655	537	1045	720
21	Rajasthan	3655	3626	3179	3015	4936	4940
22	Sikkim	38	38	11	13	8	8
23	Tamil Nadu	4519	4263	4591	4373	6399	6301
24	Telangana	3308	3911	3100	2978	3956	4079
25	Tripura	169	149	127	121	153	161
26	Uttar Pradesh	3184	3872	2380	2831	3522	2764
27	Uttarakhand	539	440	399	701	626	679
28	West Bengal	8952	8526	7648	7937	9996	9045
	TOTAL STATE(S)	66940	63163	54515	58867	71225	70905
29	A&N Islands	43	43	21	24	25	27
30	Chandigarh	202	172	153	153	180	181
31	D&N Haveli and Daman & Diu	20	16	3	10	19	22
32	Delhi	6355	5880	4299	5292	5772	5408
33	Jammu & Kashmir	277	260	230	183	279	240
34	Ladakh			1	1	0	3
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	48	40	40	43	35	41
	TOTAL UT(S)	6945	6411	4747	5706	6310	5922
	TOTAL (ALL INDIA)	73885	69574	59262	64573	77535	76827

Source: Crime in India
Note : '+' Combined data of erstwhile D&N
Haveli UT and Daman & Diu UT for 2019
*' Data of erstwhile Jammu & Kashmir State
including Ladakh for 2019